

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 13384 of 2013- DB

(Arising out of OIA-PJ/198-199/VDR-I/2013-14 dated 12/07/2013 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I(Appeal))

Transpek Industry Ltd

.....Appellant

Village- Ekalbara
Taluka- Padra,
Vadodara, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-i

.....Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat – 390007

APPEARANCE:

None appeared for the Appellant

Shri G.Kirupanandan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING: 21.02.2023

DATE OF DECISION:07.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 13383 of 2013.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L.MAHAR
MEMBER (TECHNICAL)**

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